

National Policy to deal with those suffering from mental illness and their release from hospitals after treatment, if so, the details thereof;

(b) whether Government would bring forward National Policy for mentally ill patients and if so, by what time it will be finalized; and

(c) the efforts taken by Government to ensure underprivileged persons still languishing in mental hospitals, despite being cured, to be released?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI ANUPRIYA PATEL): (a) and (b) The Hon'ble Supreme Court of India *vide* order dated 14/02/2017 directed that the Union of India shall assist the Court, in finalising the norms, that should be adopted in the entire country, with reference to persons who have been cured of their mental illness, but are continued to be housed in mental nursing homes/hospitals.

Pursuant to the order of the Court, the Ministry of Health and Family Welfare formulated the "Guidelines for discharge of 'mentally cured' or 'fit for discharge' patients from Mental Health Institutions".

(c) The Ministry of Social Justice and Empowerment has formulated the guidelines for "Rehabilitation of Persons who have been cured of Mental Illness" and submitted the same to the Hon'ble Supreme Court.

ASHA training programme by NIOS

1096. SHRI SHANKARBHAI N. VEGAD: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government has given time-limit to National Institute of Open Schooling (NIOS) for completing the ASHA training programme; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI FAGGAN SINGH KULASTE): (a) and (b) National Institute of Open Schooling (NIOS) is not directly involved in the training of ASHAs. Under the Tripartite Memorandum of Understanding (MoU) signed between Ministry of Health and Family Welfare, (MoHFW) National Institute of Open Schooling (NIOS) and National Health Systems Resource Centre (NHSRC) in 2014 the role of NIOS is a accreditation/certification

of Training Curriculum, Training Sites, Trainers, ASHAs and ASHA Facilitators. The MoU has a time-frame of three years. However, the implementation of the programme is dependent upon the readiness of NIOS and States to implement the activities.

Increasing the budget allocation for Central medical institutes

1097. SHRI NARAYAN LAL PANCHARIYA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government has increased budget allocations for Central hospitals and medical institutes during the last three years, if so, details thereof in respect of some premier hospitals and medical institutes, if not, reasons therefor;

(b) the estimates of expenditure incurred by Government on Central hospitals in Rajasthan, especially AIIMS, Jodhpur for the last three years; and

(c) whether Government has introduced in Central hospitals any new diagnostic techniques or methods of treatment developed across the globe in recent years, if so, details thereof, if not, reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI FAGGAN SINGH KULASTE): (a) The details of budget allocation of the Central Government Hospitals/Institutions during the last three years are given in Statement (*See below*).

(b) The details of fund releases to AIIMS, Jodhpur by the Ministry of Health and Family Welfare during last three years are as under:—

Year	Fund Released
2014-15	107,13,83,812
2015-16	220,00,00,000
2016-17	155,00,00,000

(c) Modernization of a hospital is a continuous process and state-of-art medical equipments based on the latest techniques are procured in accordance with requirement and availability of funds in these hospitals/institutes from time to time.